IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CAT / J / II

	SOTTACK BENCH, COTTACK	
	0.A./T.A./R.A.No1996	
*****	L. D. Mohanty Applicant (s)	
*	Versus ปกวด of Judia Carry Respondent (ร	3)
Sr. No. Date	Order with Signature	
	REGISTER B. Sar Registrar 132-75	24.0.7650/2 25 files.
1 14.2.96	Heard Shri PLC.Mohapatra, learned counsel for the applicant. The applicant submits that he was engaged for casual work during the year 1985. He would like to be considered for similar engagement in future, whenever work is available. The application is disposed of at the admission stage with a direction that the applicant be suitable engaged whenever work is available. Hand over a copy of the order to	In this application up 19, the application has prouved for regularishing to service.
	the petitioner's counsel. MEMBER (ADMINISTRATIVE)	Perishar Alamberas Poro Alamberas Distress Distr